

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**South District, Saket Court Complex, New Delhi**

**ORDER**

In pursuance to the directions contained in order No. 30/DHC/Gaz/G-7/ VI.E.2(a)/2022 dated 16.09.2022 of the Hon'ble High Court of Delhi, the cases mentioned below in column no. 3 pending in the Court mentioned in column no. 2 are hereby withdrawn and assigned to the newly created court mentioned in column no. 4 with immediate effect:-

(1)	(2)	(3)	(4)
Sl. No	Name of the Transferor Court	Description of cases Transferred	Name of the Transferee court
1	Ms. Aayushi Saxena, MM NI Act-01, South	All the pending cases mentioned at S. No. 23 to 3339 and S. No. 8523 to 8542 (Total-3337 cases) in the enclosed list as Annexure 'A'	Newly created court of Sh. Siddhant Kumar, MM (NI Act)-06, South
2	Sh. Varun Chandra, MM (NI Act)-04, South (successor court of Sh. Siddhant Sihag)	All the pending cases mentioned at S. No. 1 to 1656 (Total-1656 cases) in the enclosed list as Annexure 'D'	
3	Ms. Abhilasha Singh, MM (NI Act)-02, South	All the pending cases mentioned at S. No. 77 to 126 and S. No. 214 to 3454 (Total-3291 cases) and in the enclosed list as Annexure 'B'	Newly created court of Ms. Marilyn Joanna Khakha, MM (NI Act)-07, South
4	Sh. Varun Chandra, MM (NI Act)-04, South (successor court of Sh. Sidhant Sihag)	All the pending cases mentioned at S. No. 1657 to 3312 and S. No. 8393 to 8402 (Total- 1666 cases) in the enclosed list as Annexure 'D'	
5	Sh. Kawal Singh, MM NI Act-03, South (successor court of Ms. Neha Barupal)	All the pending cases mentioned at S. No. 102 to 111 and S. No. 183 to 2830 (Total- 2658 cases) in the enclosed list as Annexure 'C'	Newly created court of Sh. Komal, MM (NI Act)-08, South
6	Sh. Ravi, MM (NI Act)-05, South (successor court of Ms. Sonika)	All the pending cases mentioned at S. No. 03 to 12 and S. No. 118 to 2658 (Total- 2551 cases) in the enclosed list as Annexure 'E'	

**Note:-**

The Ahlmads/Asst. Ahlmad of the Transferor Court is hereby directed to send the transferred case files, complete in all respects, immediately to the transferee courts and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/parties.

Non-compliance of the order by any concerned official shall be viewed seriously.

  
(NAROTTAM KAUSHAL)  
Principal District & Sessions Judge South  
Saket Court Complex, New Delhi

27699-27721

No. Judl-II/F.75/South/Saket/2022/\_\_\_\_\_

Dated, New Delhi the 19.9.2022

Copy of order forwarded to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
3. The Officers concerned.
4. The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
5. The Branch-In-charge, Filing Section, South District, Saket Court.
6. The Chief Prosecutor (South), Saket Court, New Delhi.
7. The Office of CMM, South District, Saket Courts, New Delhi
8. The Secretary, Bar Association, Delhi/New Delhi.
9. The Website Committee, Tis Hazari Court, Delhi.
10. The PRO/ APRO, South District.
11. The Branch-In-charge, Computer Branch (South), Saket Courts with the direction to upload the same on the website of District Court Saket.
12. PS/Reader to the Ld. Principal District & Sessions Judge (South).
13. Notice Board (through Care Taker).
14. R & I Branch, South District for uploading for LAYERS.

Principal District & Sessions Judge South  
Saket Court Complex, New Delhi